

THE
CONSTITUENT
ASSEMBLY
OF INDIA
(LEG.)
DEBATES

VOL. IV

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1949

P. L.

Index
to
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C. A of India
(Leg.)

VOL. I-IV

Part I

1949

P.L.

Copy of Report

INDEX
TO
THE CONSTITUENT ASSEMBLY OF
INDIA (LEGISLATIVE) DEBATES
 (PART I—QUESTIONS AND ANSWERS)
: Official Report

Volumes I, II and III, 1949
 (1st February to 7th April, 1949)

Fourth Session
OF THE
CONSTITUENT ASSEMBLY OF INDIA
(LEGISLATIVE)

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CORRIGENDA

to

- Index to the Constituent Assembly of India (Legislative) Debates (Part I—Questions and Answers), Volumes I, II and III, 1949 (1st February to 7th April, 1949).
- Page 76, in line 17, for "42" read "422".
- Page 85, under "HINDU UNDIVIDED FAMILY(IES)—", in line 3, for "2 25." read "225." and in second line from bottom, for "1 3-33" read "1131-33."
- Page 86, add as first two lines, "HOSPITAL(S)—contd." and "Question re—contd.", in beginning.
- Page 99, in line five, for "us Departments." read "in various Departments."
- Page 105, from bottom line 14, for "97" read "974."
- Page 113, under "LIAKAT ALI KHAN, MR.—" in line 2 insert "evacuee" after "Province as".
- Page 114, line 29, for "TILERACY—" read "LITERACY—".
- Page 120, in 1st line for "ANTIE—" read "ANNIE—" and in line 14, for "ASTER PLAN—" read "MASTER PLAN—", and in line 20 for "ATCH(ES)—" read "MATCH(ES)—".
- Page 124, between existing lines 13 and 14, insert new line "MINT(S)—".
- Page 126, line 5 for "SCOW—" read "MOSCOW—".
- Page 131, line 4 from bottom for "371" read "1137."
- Page 132, in first line for "NON-MUSLIES(S)—" read "NON-MUSLIM(S)—".
- Page 155, line 9 from bottom for "15 9." read "1569."
- Page 158, omit existing line 31.
- Page 159, between lines 29 and 30 insert new line "Shri Sarat Chandra Bose's criticism on India's Foreign Embassies. 761-62."
- Page 188, omit line 5, from bottom.

CORRIGENDA

In the Constituent Assembly of India (Legislative) Debates (Part I—Questions and Answers), Budget Session, 1949—

In Volume I,—

1. No. 1, dated the 1st February, 1949,—

- (i) Page 13, line 14 for “Sardar Shoinder Singh Man” read “Sardar Bhopinder Singh Man”;
- (ii) Page 20, for existing line 29 read “Shri T. T. Krishnamachari: Is it then the idea that the Chairman is not”;
- (iii) Page 33, item No. 8, column 1, for “W.D.” read “W.D. Coysh”;
- (iv) Page 35, item No. 22, column 5, for “Rs. 20,000” read “Rs. 2,000”;
- (v) Page 37, item No. 40, column 7, for “Rs. 6205” read “Rs. 620/5”, and for “Rs. 53411/-” read “Rs. 534/11/-”;
- (vi) Page 53, item No. 158, column 4, for “5-11-1941” read “5-12-1941”;
- (vii) Page 58, (1) item No. 186, under column 5, for “Rs. 1,950 P.M.” read “Rs. 2,145 P.M.”, (2) item No. 187, for existing columns Nos. 5 to 7 read as follows:

<p style="text-align: center;">5</p> <p>“Military Estates Officer Rs. 1,950 P.M.”</p>	<p style="text-align: center;">6</p> <p>Re-employed from 1-4-1946</p>	<p style="text-align: center;">7</p> <p>Military Estates Officer (Pay Rs. 2,088 inclusive of Pensions).”</p>
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- (viii) Page 140, for existing line 24, read “by the fishery lessees of Assam, weavers will get yarn to follow their profession either”;
- (ix) Page 148, in the existing heading “Dr. Raghu Vira’s Starred Question No. 498 (a) of 25th August, 1948” after the word “FROM” add “JAMMU AND KASHMIR AND”;

2. No. 2, dated the 2nd February, 1949,—

Page 178, item No. 1 under the heading “Shipbuilding and Repairs” insert “20,00,000” in column 3;

3. No. 3, dated the 3rd February, 1949,—

- (i) Page 215, line 1, for “valued” read “value”;
- (ii) Page 272, column 3, line 15, add “in India” at the end;

4. No. 4, dated the 4th February, 1949,—

صنعت ۳۱۱ - نیچے سے سطر ۳ - ۲۲ خلاف ۲۲ کے بعد ۲۲ ہے ” پر ”

5. No. 6, dated the 8th February, 1949,—

Page 407, in column 2 of the statement, for “840” read “84,500”;

6. No. 7, dated the 9th February, 1949,—

- (i) Page 456, line 22, add “of” in the beginning;
- (ii) Page 459, line 2 of heading, omit “PUT IN HINDUSTANI”;

7. No. 8, dated the 10th February, 1949,—

- (i) Page 469, in Statement II, last column, against “Semaolina” insert “54”;
- (ii) Page 479, last line, for “20” read “3200”;
- (iii) Page 512, line 8 from bottom, for “30” read “20”;

8. No. 9, dated the 11th February, 1949,—
 (i) Page 556, line 18, for "or" read "of";
 (ii) Page 581, line 17, for "except" read "expecta-";
 (iii) Page 624, last line, for "Grand Total: 43,37,64,000—0—0" read "Grand Total: 43,87,64,423—0—0";
 (iv) Page 623, for existing line 11 from bottom, read "In the case of Savings Bank Deposits, the transfer of which had been ap-";

9. No. 11, dated the 15th February, 1949,—
 Page 700, for existing line 21 from bottom, read "Shri Sita Ram S. Jajoo: What are the names of the Provinces and States";

10. No. 12, dated the 16th February, 1949,—
 Page 768, line 14, for "Minister" read "Deputy Minister";

11. No. 13, dated the 17th February, 1949,—
 (i) Page 806, in heading to Starred Question No. 477, omit "AND";
 (ii) पृष्ठ ७९३, पंक्ति १५, "भ" के स्थान पर "भी" पढ़ें।

In Volume II,—

12. No. 1, dated the 18th February, 1949,—
 (i) Page 811, line 24, for "on" read "or";
 (ii) Page 825, for existing line 2 of Note to statement read "noticeable and involved one fatality";
 (iii) Page 837, against "Orissa" in last column, for "4" read "2";
13. No. 2, dated the 21st February, 1949,—
 (i) Page 861, for existing line 17, read "(b) If so, which are the countries which (i) voted in favour of the proposals,";
 (ii) Page 872, line 10 from bottom, after "delegations" insert "is";

14. No. 3, dated the 22nd February, 1949,—
 Page 925, line 1, for "PRIVAY" read "PRIVY";

No. 4, dated the 23rd February, 1949,—

- (i) Page 969, line 18 from bottom, for "Containers and Storage" read "Market News Service";

(ii) पृष्ठ ९७९, पंक्ति २४, "सोसियल" के स्थान पर "सोशियल गार्ड्स" पढ़ें।

पंक्ति ३३, "स्टेशन" के आगे "स्टाफ" पढ़ें।

अंत से पंक्ति ३, "वा" के स्थान पर "वह" पढ़ें।

- (iii) Page 980, in heading to Starred Question No. 628, for "GAUHALI" read "GAUHATI", and line 2 from bottom, for "over flying" read "flying over";

(iv) पृष्ठ ९८०, पंक्ति ४, "है" और "स्टेशनों" के स्थान पर क्रमशः "हैं" और "स्टेशनों" पढ़ें।

16. No. 6, dated the 25th February, 1949,—

- (i) पृष्ठ १०३९, नीचे से पंक्ति ९, "हुआ" तथा "वह" का मध्यस्थ शब्द "है" काट दें।

- (ii) Page 1053, lines 8 and 12 from bottom, insert dagger mark (†) in the beginning, line 3 from bottom, for "†" read "‡" and insert footnote: "‡ Answer to this question laid on the table, the questioner being absent."
17. No. 7, dated the 28th February, 1949,—
- (i) Page 1089, in heading to Starred Question No. 734, for "DELHI-ON-SONE" read "DEHRI-ON-SONE";
- (ii) Page 1091, in heading to Starred Question No. 738, for "COUNTERS" read "COUNTRIES", and in heading to Starred Question No. 739, for "CIVIL AVITATION" read "CIVIL AVIATION";
18. No. 9, dated the 3rd March, 1949,—
- (i) Page 1168, against "Barley" in column 3, for "1468" read "146", and against "Australia" in next line, insert "8";
- (ii) Page 1218, in the Statement, for "(A) Overseas Scholars Scheme" read "(A) Overseas Scholarships Scheme";
19. No. 12, dated the 8th March, 1949,—
- (i) Page 1330, omit line 14;
- (ii) Page 1335, line 19, for "550" read "50";
- (iii) Page 1339, column 3, omit "sore is also being utilised by private farms to raise";
20. No. 13, dated the 9th March, 1949,—
- Page 1401, line 26, for "de atche" read "de marche";
21. No. 16, dated the 16th March, 1949,—
- (i) Page 1506, for existing line 25, read "(d) What will be the cost of the plan and how long would it take to com.";
- (ii) Page 1538, in line beginning with "Shri Yudhishthir Misra's Starred Question", for "1949" read "1948";
- (iii) Page 1549, line 1, omit "of";
- (iv) Page 1554, line 1, for "687 (b)" read "867 (b)";
22. No. 17, dated the 17th March, 1949,—
- Page 1556, line 3, for "necessary" read "necessity", and for existing line 7 from bottom, read "Committee. But the Central Committee is authorised to go into any matter";
- In Volume III,—
23. No. 2, dated the 19th March, 1949,—
- (i) Page 1666, add "still on the waiting list?" at the end of the last line;
- (ii) Page 1678, line 6, for "Aharma" read "Dharma";
24. No. 3, dated the 21st March, 1949,—
- (i) Page 1695, in the last column of the statement insert "520" against "Ministry of Finance (Defence)";
- (ii) Page 1710, line 16, for "Shri H. H. Kamath" read "Shri H. V. Kamath";
25. No. 4, dated the 22nd March, 1949,—
- Page 1740, for existing line 18, read "scheme relating to a particular region is prepared by a Province. What acreage?";
26. No. 6, dated the 24th March, 1949,—
- (i) Page 1797, line 16, for "it" read "if";
- (ii) Page 1809, insert "prescriptions could be procured?" at the end of line 14

27. No. 8, dated the 28th March, 1949,—
Page 1898, insert “† Answer to this question laid on the table, the questioner being absent.” as a foot-note ;
28. No. 11, dated the 31st March, 1949,—
Page 1994, in heading to Starred Question No. 1522, for “OFFICERS” read “OFFICES” ;
29. No. 12, dated the 1st April, 1949,—
पृष्ठ २०३५, नीचे से पंक्ति १०, “दशों” के स्थान पर “देशों” पढ़ें ।
30. No. 15, dated the 6th April, 1949,—
(i) Page 2185, line 7, for “same” read “some” ;
(ii) Page 2223, line 16 from bottom, for “exported” read “imported” ;
31. No. 16, dated the 7th April, 1949,—
(i) Page 2238, for existing line 24 from bottom read “The Honourable Dr. Syama Prasad Mookerjee : I said ‘highly qualified’ ;
(ii) Page 2265, line 2, for “wbgal” read “wheat” ;
(iii) Page 2266, in the first column, against item (1) in the second column insert “Delhi” ;
(iv) Page 2268, line 13 from bottom, for “there” read “three” ;
(v) Page 2273, line 2 from bottom, for “Soob” read “Scob” ; and
(vi) Page 2277, line 8 from bottom, for “HEADMASTERS” read “HEADMATES” , and line 9 from bottom, for “1948” read “1198”

THE CONSTITUENT ASSEMBLY OF INDIA (LEGISLATIVE) DEBATES

(PART I—QUESTION3 AND ANSWERS)

VOLUMES I, II AND III, 1949. (1ST FEBRUARY TO 7TH APRIL, 1949.)

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CORRIGENDA

In the Constituent Assembly of India (Legislative) Debates (Part I- Questions and Answers), November-December Session, 1949,—

In Volume IV,—

1. No. 1, dated the 28th November, 1949,—

(i) Page 14, line 4, for "35,000" read "3,50,000";

(ii) Page 33, above heading to Starred Question No. 46 insert "*45. [WITHDRAWN]";

2. No. 2, dated the 29th November, 1949,—

Page 54, before Starred Questions Nos. 70 and 71, insert "†";

3. No. 3, dated the 30th November, 1949,—

Page 103, in heading to Starred Question No. 150, for "CORPS" read "Crops";

4. No. 4, dated the 1st December, 1949,—

Page 115, for existing line 16, read "Shri R. K. Sidhva: Any individual persons from there?";

5. No. 6, dated the 5th December, 1949,—

Page 202, line 5 from bottom, for "survery" read "survey";

6. No. 8, dated the 7th December, 1949,—

صفحہ ۲۶۳ سطر ۱۷ء ۲۸۹ء کی بجائے ۲۸۲۹ء پڑھیں۔

(ii) Page 264, lines 8 and 12 from bottom, for "Sargent Scheme" read "Sargeant Scheme";

7. No. 9, dated the 8th December, 1949,—

(i) Page 292, line 7, for "We not" read "We are not going";

(ii) Page 294, line 12, for "of" read "or";

8. No. 11, dated the 12th December, 1949,—

صفحہ ۳۳۶ سطر ۱۷ء اور ان تہا ۳۳ کی بجائے ۳۳ اور ان کا دام کتنا تھا۔

پڑھیں

(ii) Page 348, for existing heading to Starred Question No. 484, read "FIRES IN AMMUNITION FACTORY, JUBBULPORE";

9. No. 13, dated the 14th December, 1949,—

Page 443, line 20 from bottom, for "Rs. 2/0" read "Rs. 200";

10. No. 14, dated the 15th December, 1949,—

(i) Page 459, line 16 from bottom, for "paludirno" read "paludrine", and in line 7 from bottom, for the existing first word, read "Quinine";

صفحہ ۴۷۱ سطر ۱۲ء اور ۱۳ء کی بجائے ۳۳ رپورت پڑھیں۔

(iii) Page 476, line 10, for "sations" read "stations";

(iv) Page 478, in heading to tabular statement for "60,000" read "50,000";

(v) Page 486, in line 1 of heading to tabular statement, at end insert "to";

11. No. 15, dated the 16th December, 1949,—

(i) Page 500, last line, for "finacial" read "financial";

(ii) पृष्ठ ५१३, अंतिम पंक्ति, "न साचा" के स्थान पर, "ने साचा" पढ़ें।

12. No. 16, dated the 19th December, 1949,—

Page 558, second foot-note, for "+" read "†"; and

13. No. 17, dated the 21st December, 1949,—

Page 603, line 6 from bottom, for "Rs. 7,300", read "Rs. 1,300".

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On a request made by Shri R. K. Sidhya that he may be allowed to drop his fourth question in favour of his sixth question, standing on the list of Questions for the day, for purpose of oral answer, Mr. Speaker allowed the hon. Member the privilege without creating a precedence 5.

On a request made by Shri R. K. Sidhya that he may be allowed to put the sixth question in lieu of the fourth question, standing on the list of Questions for the day, for purposes of oral answers, Mr. Deputy-Speaker remarked that some time ago, on a somewhat similar request by the hon. Member Mr. Speaker had allowed him to do so without creating a precedence and hence no further question could be allowed. 326.

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THE
CONSTITUENT ASSEMBLY OF INDIA
(LEGISLATIVE) DEBATES

(PART I—QUESTIONS AND ANSWERS)

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